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By Email

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-25/2003/3422/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Sri B.K. Chetri,  
District and Sessions Judge,  
Bongaigaon, Assam.

Dated Guwahati the 25<sup>th</sup> June, 2019.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No.DJB I-11/2019/2508 dtd 20<sup>th</sup> June,2019

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave for 1(one) day on 24.06.2019 along with station leave permission w.e.f the afternoon of 21.06.2019 till the morning of 25.06.2019, as prayed for. The Civil Judge & Asstt. Sessions Judge, Bongaigaon or whoever remains in charge of Ld. Civil Judge & Asstt. Sessions Judge, Bongaigaon shall remain in charge of your court and office in his absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-25/2003/3423/A, dated 25.06.19

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

Patel